COMMITTEES

1978-79

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH.

July, 1980

PREFACE

1. The Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1978-79.

- 1. Public Accounts Committee.
- 2. Committee on Public Undertakings.
- 3. Committee on Estimates.
- 4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes,
- 5. Committee on Government Assurances.
 - 6. Committee on Subordinate Legislation
 - 7. Committee on Privileges.
 - 8. Business Advisory Committee.
 - 9. House Committee.
- 10. Library Committee.

The Committees on Petitions and Rules Committee were also constituted but these Committees did not hold any meeting during the period under Review. However, mention of membership of these Committees only have been made.

Sd/-(RAJ KRISHAN) Secretary.

Chandigarh

The April, 1980,

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Public Accounts Committee

1. The Committee consisted of Nine Members of the Haryana Vidhan Sabha, who were elected by the Sabha on the 4th March, 1978, according to the principle of proportional representation by means of single transferrable vote. Chaudhri Kanwal Singh was appointed by the Speaker to be the Chairman of the Committee.

- The names of members of the Committee are given below and column 3 shows the number of meetings attended by each of them out of the total number of meetings seventy held during the period under review:—

1. Chaudhri Kanwal Singh 2. Rao Dalip Singh 3. Chaudhri Hukam Singh 4. Shri- Jagdish Kumar 5. Shri- Jai Narain Verma 6. Shri-Lehri Singh Mehra 7 Chaudhri Peer Chand 8. Master Shiv Parshad 9. Sardar Sukh Dev Singh	<u> </u>	
1. Chaudhri Kanwal Singh 2. Rao Dalip Singh 3. Chaudhri Hukam Singh 4. Shri Jagdish Kumar 5. Shri Jai Narain Verma 6. Shri Lehri Singh Mehra 6. Chaudhri Peer Chand 6. Master Shiv Parshad 6. Sardar Sukh Dev Singh 6. Sardar Sukh Dev Singh 6. Sardar Sukh Dev Singh	No.	Number of meetings attended
3. Chaudhri Hukam Singh 4. Shri- Jagdish Kumar 5. Shri- Jai Narain Verma 62 6. Shri-Lehri Singh Mehra 63 64 7. Chaudhri Peer Chand 66 8. Master Shiv Parshad 65 9. Sardar Sukh Dev Singh	1. Chaudhri Kanwal Singh	68
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5. Shri Jai Narain Verma 6. Shri Lehri Singh Mehra 7. Chaudhri Peer Chand 67 8. Master Shiv Parshad 65 9. Sardar Sukh Dev Singh	4. Shri- Jagdish Kumar	64
7 Chaudhri Peer Chand 67 8. Master Shiv Parshad 65 9. Sardar Sukh Dev Singh 67	5. Shri Jai Narain Verma	32
8. Master Shiv Parshad 65 9. Sardar Sukh Dev Singh 67	6. Shri Lehri Singh Mehra	61
8. Master Shiv Parshad 65 9. Sardar Sukh Dev Singh 67	50 Events	67
9. Sardar Sukh Dev Singh 67		65
4 7 3	9. Sardar Sukh Dev Singh	67

· Accounts Examined

The Committee examined the supplementary report of the Comptroller and Auditor General of India for the year 1973-74 relating to the Revenue Department.

2. The Committee also examined the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1974-75 and the Report of the Comptroller and Auditor General of India for the year 1974-75.

Meetings held and Business transacted

3. The dates of meetings, the number of members present and

the business transacted at each meeting are given below:-

Sr. Date of Meeting	Number of Members present	Business, transacted
f 8th(May, 1978.	9 ,	The Secretary Harvana Vidhan Sabla and the Accountant General Harvana explained the scope and functions of the Committee to the Members.
2. 16th May, 1978	ت' الأقديد د	The Committee framed, the questionaire in respect of the paragraphs and grants etc., appearing, in the Appropriation Accounts and Finance Accounts for the year 197475 relating to the following Departments.
		1. Excise and Taxation;
		2. Cooperation;
<u>.</u>		3. P.W.D. (Public Health) ; and
		4. P.W.D. (Buildings & Roads).
3. 30th May, 1978	, 9	1. The Committee took a decision that Hindi version of all the papers, relating to the Public Accounts Committee be supplied to the Members of the Committee and recommended that, if necessary, more staff be provided to the translation branch for this purpose.
5 : 5 : 4 \ 8 \		2. The Committee framed the question-naire in respect of the paragraphs and grants etc. appearing in the Appropriation Accounts and Finance Accounts of the Haryana Govt., for the year 1974-75 and the Report of the Comptroller and Auditors General of India for the year 1974-75 relating to the following Departments—
4.3		2. Urban Development
a T 12 =		3. Welfare of Scheduled Castes & Backward Classes;4. Irrigation; and
	10,000	5. Transports
4. 31st May, 1978	9	The Committee framed the questionnaire in respect of the paragraphs and grants etc. appearing, in the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1974-75 and the Report of the Comptroller and Auditor General of India for the year 1974-75 relating to the following Departments—
		1. Social Welfare.;
	. 1 1	2. Hospitality/st 1

4					
Sr. No		Number of Members present	Business tran	sacted	e at
	· · · · · · · · · · · · · · · · · · ·		3. Civil Aviation	and -	
			4. Agricluture.	,	
5.	12th June, 1978	9	Oral Examination the Revenue Dept 1.1, 1.2, 3, 3.1, 3.2 ing in the Supple Comptroller and for the year 1973-7	it. in respect 2, 3.3, 4, 4.1 & ementary Rej Auditor Gene	t of paras 4.2 appear- port of the
6.	13th June, 1978	• 	Oral examination ment in respect o 7:22, 5.1, 7.2, 7.2, appearing in the S the Comptroller a India for the year	f para 4.3, 4 4., 7.2.6, 11, 11 Supplementary and Auditor (.5,14.6, 4.7, 1.1 & 11.4.1 Report of
	ر الله الله الله الله الله الله الله الل	. ¥	2. The Committee all the departmen future 25 copies Hindi also to th Sectt. for the us Committee.	nts be request of the replies e Haryana Vic	ed that in be sent in dhan Sabha
7.	22nd June, 1978	8 -	Government in retion of observentianed in the the various Report Committee:	egard to the invations/recomm following par	mplementae; mendations ragraphs of
			No. of paragraphs	Report-	4.5
	•		99		
L			45 & 53	7th of the Punja 11th J Sabh	e composite ab Vidhan a.
		ء ۔	9	1st 7 of th	e Haryana
J			10 & 16		an Sabha.
8.	23rd June, 1978	4 + -	Oral examination in respect of par 7.2.6, 8, 8.1.1., 8,1 10,4.1. & 10.4.2. Report of the Comeral of India for	as 7.2.2., 7. .2, 9.1, 9.2, of the Sup ptroller & Au	.2.4, 7.2.5 10.2, 10.3, plomentary 1 ditor Gen-
9,4	29th June, 1978	: '- 7 ':	Oral examination of Revenue Departm 7.1, 7.2, 7.2, 7.2, 7.2, mentary Report of Auditor General 1973-74.	of the represent	ntatives of t of paras
10.	30th June, 1978;		Oral examination of Revenue Depar 7.3.2 and 8.1 of the of the Comptroller of India for the y	tment in respe Supplementa and Audite	ct of paras arv Report (

10 1.cm. / Business transacted of buth ... if ! Number of 12 Date of Sr. Memher present andr II NJ. No. Meeting 11. 6th July, 1978 Auditor General of India for the year 1974-75.

Oral examination of the representatives of the Jails Department in respect of paragraphs 5.1, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of the 1974-75. 201 and f. 15 to 15 to 16 to 15 to 28 and the Comptoller and Auditor General examination for the representatives to 15 t 14. 14th July, 1978 and the control of the representatives of Printing & Stationery Department and Education Department in respect of paras 1.3(c) and 7.19 of the Report of the Comptroller and Auditor General المداع والسيد والمهورة فيو n ab. / deimile Ende2 of India for the year 1974-75. នសភាជាវីវី សៀវិទ្ 1..1 ,every 11-11-12 2. Oral examination of the representatives of the Election Department in respect of paras 3.11 and 9.2 of the Report Sit ot paras 3,11 and 9.2 of the Report of the Comptroller and Auditor General, of India for the year 1974-75; of 1974 10 1 19312 19 1931 10 11 1 1932 1 (i) Paragraphs : 3.22, 5.1,725.2, 5.3, 5.4,2 and 0 in a strength of the S.5., 9.1 and 9.2 of the Report of the Strength of the Strength of the Comptroller and Auditor General of India for the year 1974-75; and 1932 101 11 10 11 12 10 11 14 14 15 16 (ii) Grant No. 10 of the Appropriation Accounts of the Harvana Grant Manner of the

Accounts of the Appropriation Accounts of the Haryana Government Accounts of the Haryana Government of the haryana Governm

್ಟಿಬಿಸಿಗ ರು Date of 'C Tat Carr' Number of Business transacted Sr. 75 74 S No. Meeting Members present (i) Paragraphs: 1,3(c), 1,14, 3,22, 5,1, and in a maped off an exp 300, 01 part of 6 part o 9.1 of the Report of the Comptroller and Auditor General of India for the year 1974-75: (ii) Grants No. 18 & 25 of the Appropriation Accounts of the Haryara 1- -6 1--13 e fil 5 ú - 5° Government for the year 1974-75; The second of th (iii) Statement No. 5 of the Finance Accounts of the Haryana Government for the year 1974-75. 17. 427th July, 1978 1. Oral examination of the representatives of Fisheries Department in respect of para 9.1 of the Report of the Comptroller and Auditor General of India for the year 1974-75. τ[\$." Michael Ingelor [2. Oral examination of the representatives of the Animal Husbandry Department of the Animal Husbandry Department in respect of paras 1.3(c), 3.22 and 5.1 25 erect to 35 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and the Grant No. 18 of the T75 25 55 15 26 17 15 27 17 231 Appropriation Accounts for the year 1974-75. 3. Oral examination of the representatives of the Administration of Justice Department in respect of para 9.1 of the Report of the Comptroller and Auditor General of India for the week 1974 75 General of India for the year 1974-75 and Statement No. 5 of the Finance Accounts of the Haryana Government for the year 1974-75. 18 mm 22 (ii) Oral examination of the representatives of the Tourism Department in respect of paras 3.21, 3.22, 9.1 and 9.2 ____ of the Report of the Comptroller and Auditor General of India for the year 1974-75. 19. 3rd August, 1978 z'-- -- 8'- ''(i) Oral examination of the representa-Ural examination of the representa-tives of the Home Department in respect of paras 1.3(c), 3.22, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Grant No. 3 of the Appropriation Accounts of the Haryana Government for the year 1974-75 5, 8, 9, 1° £ 15 S 15, 27, 44 & 45 1.7 unith print in the 1974-75. The state of the s

(ii) Oral examination of the representa-tives of the Home Guards Department

Sr. Date of meeting No.	Number of Members present	-, Business transacted
* * * * * * * * * * * * * * * * * * * *	-	in respect of paras 3.22, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
20. 4th August, 1978	9	Oral examination of the representatives of the Finance Department in respect of paras 1.3(c), 1.14, 3.22, 7.10, 7.11, 7.17, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Grant Nos, 2, 6 & 25 of the Appropriation Accounts of the Haryana Government for the year 1974-75.
219th August, 1978		1. Scrutiny of replies in regard to the implementation of observations/recommendations contained in the following paragraphs of the various Reports of the Public Accounts Committee of the Composite Punjab Vidhan Sabha:
	-	No. of Paragraphs Reports
	• •	99 7th 45 & 53 11th 15 & 16 13th 15 & 17 14th
and the state of t		² 2. The Committee decided to undertake a study tour of the Southern States in the Second and third weeks of the December, 1978.
22. 21st August, 1978	, 5 . ¯	The Committee passed the condolence resolution on the sudden death of Sathi Ayodhya Prashad a Member of the Haryana Vidhan Sabha on 20th August, 1978. The Committee then adjourned as a mark of respect to the departed soul without transacting any business.
23. 22nd August, 1978	6_	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of the 5th and 6th Reports of the Public Accounts Committee of the Haryana Vidhan Sabha:—
- <u>-</u>	r	No. of paragraphs Reports
		6, 8, 9, 10 & 16 6th
7		6, 15, 37, 44 & 45 5th
24. 7th September, 1978	8	(i) Consideration of communications received from various Departments.
· .	-,	(ii) Oral examination of the representa- tives of the Revenue Department in respect of paras 1.3(c), 3.19, 3,22, 5,1,

		
Sr. Date of Numbers No. meeting Members	er of	Business transacted 2 42
140. meeting Members	brezent 5	
At att at the state of the stat		6.17, 9.1 & 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Statement No. 5 of Finance Accounts of the Haryana Government for the year 1974-75.
25. 8th September, 1978	3 1.	Oral examination of the representa- tives of the Industrial Training De- partment in respect of paras 3.22, 5.1 & 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
	2.	Oral examination of the representatives of the Local Government Department in respect of paras 1,13, 1.14, 8,2 and 9,2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Statement No. 5 of the Finance Accounts of the Haryana Government for the year 1974-75.
26. 13th September, 1978	the me 8.2 ptr the	Development & Panchayats Department in respect of paras 1,13, 1,14, 3,22, 9,1 and 9,2 of the Report of the Compler and Auditor General of India for year 1974-75 and Grant No. 21 of the propriation Accounts of the Haryana vernment for the year 1974-75.
27. 20th September, 1978	the pec of Au	el examination of the representatives of Excise & Taxation Department in rest tof paras 1.3(c), 6.2, 6.3, 6.4, 6.5 and 6.6 the Report of the Comptroller and ditor General of India for the year 4-75.
28 21st September, 1978.	う 1.	Oral examination of the representatives of the Excise and Taxation Department in respect of paras 6.6, 6.7, 6.8, 6.9, 6.10, 6.11, 6.12, 6.13, 6.20, 6.21, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Grant No. 5 of the Appropriation Accounts of the Haryana Government for the year 1974-75.
	٠,٠ 2.	Oral examination of the representa- tives of the Lotteries Department in respect of paras 3.22, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
29, 26th September, 1978	7 Ora	Consideration of a communication received from the Himachal Pradesh Vidhan Sabha. Il examination of the representatives Medical and Health-Department in

Sr. I No.	Date of meeting	Number Members present	of Business transacted 2 32
			
7 7 F	. ,	•	respect of paras 1.3 (c), 1.13, 1.14, 3.16, 3.17, 3.18, 3.22, 5.1, 5.6, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
30. 27th 5	September, 1978	8 .	1. Qral examination of the representatives of the Technical Education Department in respect of paras 1.14, 3.22, 8.3, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Statement No. 5 of the Finance Accounts of the Haryana Government for the year 1974-75.
- '			 Conrideration of communications received from different Departments on various subjects.
3129th S	September, 1978	5 .	The Committee held discussion with the Public Accounts Committee of the Himachal Pradesh Vidhan Sabha on matters of common interest.
325th O	ctober, 1978	7	Oral examination of the representatives of the Public Works Department (B&R Branch) in respect of paras 1.3(c), 3.22, 4.3, 4.4, 4.5, 4.6, 5.2 and 5.3 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
33. 6th O	ctober, 1978	7	1. Resumption of oral examination of the representatives of the Public Works Department (B&R Branch) in respect of paras 3.22, 5.4, 5.5, 5.7, 9.1, & 9.2 of the Report of the Comptroller and Audtor General of India for the year 1974-75 and Grant No. 8 of the Appropriation Accounts of the Haryana Government for the year 1974-75.
- 1	- -		 Oral examination of the representa- tives of the Hospitality Department in respect of paras 9.1 & 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
			3. Oral examination of the representatives of the Crvil Aviation Department in respect of paras 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
34. 12th O	ctober, 1978		Oral examination of the representatives of the Industries Department in respect of paras 1.3(c), 1.14, 3.13, 3.14, 3.15 & 3.22 of the Report of the Comptroller and Auditor General of India for the year 1974-75,

Sr. Date of No. Meeting	Number of members present	Business transacted
7,35. 1Eth October, 1978	7	2. Oral examination of the representa- tives of the Industries Department in respect of paras 5.6(b) 9.1, 9.2 and 4.3 of the report of the Comptroller and Auditor General of India for the year 1974-75.
		2. Oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paras 3.20, 7.12 and 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Statement No. 5 of the Finance Accounts of the Haryana Govt, for the year 1974-75.
	i .	3. Oral examination of the representa- tives of the Social Welfare Depart- ment in respect of paras 1.14, 9.1 and 9.2 of the Report of the Comptroller [and Auditor General of India for the year 1974-75.
574 - 1	· .	 The Committee decided to undertake a study tour of the Maharashtra, Goa-Daman & Diu, Karnataka, Kerala and Tamil Nadu States.
36. 19th October, 1978	. 8	1. Oral examination of the Chief Secretary to Government, Haryana in respect of para 3,22(ii) of the Revenue Department appearing in the Report of the Comptroller and Auditor General of India for the year 1974-75.
1	1	2. Oral examination of the representatives of the Agriculture Department in respect of paras 1.3(c), 1.14 & 3.1 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
37. 20th October, 1978	8	1. Oral examination of the representatives of the Colonization Department in respect of paras 7.20 & 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Grant No. 11 of the Appropriation Accounts of the Haryana Government for the year 1974-75.
) }	2. Consideration of communications received from different departments on various subjects.
38. 26th October, 1978	8	 Consideration of communication received from the Nagaland Legis- lative Assembly.
	The state of the	 Oral examination of the representa- tives of the Irrigation Department in

Sr. Date of Number of No. meeting Members presen	ti Business transacted 2
The second secon	respect of paras 1.3(c) 3.22 & 4.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
39. 27th October, 1978	Oral examination of the representatives of the Irrigation Department in respect of paras 5.2, 5.3, 5.4 5.5 5.7, 7.16, 9.1 and 9.2 of the Report of the Comptroller and Auditor General of India for the 'year 1974-75 and Grant No. 15 of the Appropriation Accounts of the Haryana Government for the year 1974-75.
40. 2nd November, 1978 9	Resumption of oral examination of the representatives of the Agriculture Deptt. in respect of paras 1.3(c) & 3.1 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
41. 3rd November, 1978 92	Resumption of oral examination of the representatives of the Agriculture Deptt, in respect of para 3.1 of the report of the Comptroller and Auditor General of India for the year 1974-75.
42, 9th November, 1978 9,	Resumption of oral examination of the representatives of the Agriculture Department in respect of paras 3,3 and 3.4 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
43. 10th November, 1978 9	1. Resumption of oral examination of the representatives of the Agriculture Department in respect of paras 3.4.3, 3.4.6, 3.5, 3.6, 3.7, 3.8, 3.9 & 3.20 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
	2. The Committee approved its tour programme to certain States of India.
The state of the s	 Consideration of the communications received from different departments on various subjects.
44 15th-November, 1978 7	The Committee held discussion with the Public Accounts Committee of Nagaland Legislative Assembly on matters of common interest.
45. 16th November, 1978 7	Oral examination of the representatives of the Co-operation Department in respect of paras 3.22, 8.4 & 8.5 of the Report of the Comptroller and Auditor General of Inoia for the year 1974-75.
46. 23rd November, 1978 8,	Resumption of oral examination of the Agriculture Department in respect of paras 3.22 and 5.1 of the Report of the Comptroller and Auditor General of India for the year 1974-75.

Sr. Date of meeting	Number of 1 Business transacted, 31.7.	
No.	Members present	.78, (7
247. 24th November, 1978	Resumption of oral examination of representatives of Agriculture Dement in respect of paras 6.18, 7.21, 7.22	part- , 9.1
The Bost of the Control of the Contr	& 9.2 of the Report of the Comptrand Auditor General of India for the 1974-75 and Grant No. 17 of the Appriation Accounts of the Haryana Government for the year 1974-75.	year pro-
48. 30th November, 1978	8 Oral examination of the representa of the Transport Department in res of paras 1.3(c), 3.22, 6.14, 6.15 & 6.16 the Report of the Comptreller and Aud General of India for the year 1974-7.	spect of itor
49. Ist December, 1978	8 Resumption of oral examination of representatives of Transport Department in respect of paras 1,3(c) & 7,18 of Report of the Comptroller and Auc General of India for the year 1974-7	nent the litor
50. 11th December, 1978	7 1. Consideration of communicat received from the various Departm on different subjects.	ions ents
	2. Resumption of Oral examination the representatives of the Transport Department in respect of paras 1, and 7.18 of the Report of the Coptroller and Auditor General of Infor the year 1974-75.	port .3(c) om-
51. 12th December, 1978	8- 1. Resumption of oral examination of representatives of the Transport partment in respect of paras 7.18, and 9.2 of the Report of the C ptroller and Auditor General of It for the year 1974-75 and Grant 23 of the Appropriation Account the Haryana Government for year 1974-75.	De- 9.1 om- ndia No. s of
	2. Consideration of communicat received from various departm on different subjects.	ions ents
52. 3rd January, 1979	9 1. The Committee decided to undert a study tour with effect from 2 January, 1979.	
	2. Resumption of oral examination the representatives of the 7 Co-option Department in respect of partial 8.5 and 8.6 of the Report of Cotroller and Auditor General of It for the year 1974-75.	era- aras mp-
53: 8th January, 1979	6 Scrutiny of replies received from Gove ment in regard to the implementation observations/recommendations contain	of

Sr. Date of Number of No. meeting Members prors	ent.
; [1 6 . • 1 , 5 .	in paragraphs 10 to 15 of the 7th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.
154. 9th January, 1979 7	Scrutiny of replies received from Government in regard to the implementation of observations/recommendations contained in the following paragraphs of the various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha:—
3.0 (a) (b) (c)	No. of paragraphs "Report"
26	_ 19, 22 & 36 6th
* * * * * * * * * * * * * * * * * * * *	7,8&9 7th
55. 17th January, 1979 9	1. Oral examination of the representatives of the Co-operation Department in respect of paras 8.7, 8.8, 9.1. & 9.2 of the Report of the Comptroller and Auditor General of India for the year 1974-75 and Grant No. 22 of the Appropriation Accounts of the Haryana Government for the year 1974-75 and
	Statement No. 3 of the Finance Accounts of the Haryana Government for the year 1974-75.
e	 Scrutiny of replies received from the Govt., in regard to the implementa- tion of the observations/recommenda- tions contained in paragraphs 22, 23, 24, 25 and 26 of the 7th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.
56. 18th January, 1979 8	1. The Committee framed the question- naire in respect of Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1975-76.
	 Consideration of the communications received from the various Depart- ments on different subjects.
57. 25th January, 1979 9	Resumption of oral examination of the representatives of the Transport Department in respect of para 7.18 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
-58. 29th January, 1979 8	The Committee held meeting at Haryana Bhawan New Delhi and framed question-naire for discussion with the Public Accounts Committee of the Maharashtra and Goa-Diu & Daman Legislative Assemblies.
59; 31st January, 1979 8	The Committee discussed with the Secre- tary of the Maharashtra Legislature matters of common interest at Bombay.

Sr. Date of Number of Business transacted of No. meeting Members present
60. 2ad February, 1979 The Committee discussed with the Secretary to Goa-Din & Daman Legislature matters of common interest.
61. 5th February, 1979 8 The Committee held meeting in the General Hostel at Bangalore and approved the programme drawn by the Karnataka Legislature Sceretariat regarding the holding of a meeting with the Public Accounts Committee of that Legislature on 8-2-80. The Committee also decided to hold meeting on 7-2-80 at Vrindavan Gardens Mysore.
62. 7th February, 1979 / 8 The Committee held its meeting in the Vrindavan Fordens at Mysore for farming exhaustive questionnaire to be discussed with the Public Accounts Committee of the Karnataka Legislature.
63. Bth February, 1979 . 8 The Committee discussed with the Public Accounts Committee of the Karnataka Legislature matters of common interest at Bangalore.
64. 10th February, 1979 8 The Committee discussed with the Public Accounts Committee of the Kerala Legislative Assembly matters of common interest at Trivandrum.
65. 15th February, 1979 - 8 The Committee held its meeting in the Haryana Bhavan, New Delhi and had a review of discussions held with the Public Accounts Committees' of the States visited by them.
66. 21st February, 1979. 8. The Committee orally examined the Inspector General of Police, Haryana in respect of the following cases:
(i) F.I.R. No. 40 dated-14-1-1975 U/s 409 I.P.C. registered at Police Station City, Rohtak; and
(ii) Regarding reply given by the depart- mental representatives in connection with the existence of Punitive Police post at Karnal during his oral exa- mination in the meeting of the Public Accounts Committee held on 3rd August,
7 22nd February, 1979 8 The Committee drafted and finalised its Thirteenth Report on the Supplementary Report of the Comptroller and Auditor General of India for the year 1973-74 relating to Revenue Department.
68. 1st March, 1979 7 Discussion with the Estimates Committee and Committee on Public Undertakings of the Haryana Vidhan Sabha regarding the extension of tenure of the Committees.

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	Number of embers present	Business transacted 1 32
69: 28th March, 1979	8	1. The Committee drafted and finalised, the part of its 14th Report.
	,	 The Committee framed the question- naire on the Report of the Comptroller and Auditor General of India for the year 1975-76 in respect of following Departments:—
		 Food & Supplies Urban Development Cooperation Home
		5. Development & Panchayats 6. Administration of Justice (1) 7. Forests 8. Civil Aviation 9. Tourism 10. Transport
e Marie	•	11. Public Relation 12. Printing & Stationery 13. Election 14. Hospitality 15. Social Welfare 16. Jails
		 17. Education 18. Fisheries 19. Revenue 20. Housing 21. Industries 22. Animal Husbandry
51 s	•	23: Industrial Training 24. Medical & Health 25. Local Government 26. General Administration 27. Finance
70. 30th March, 1979	8.	The Committee drafted and finalized the remaining portion of its 14th Report.

Meetings at places other than Chandigarh

Police

4. The Committee held 8 meetings at places other than Chandigarh to discuss with other State Legislatures matters of common interest.

Report presented

5. Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Thirteenth Report of the Public Accounts Committee on the Supplementary Report of the Comptroller, and Auditor General of India for the year 1973-74 relating to Revenue Deptt. was presented to the House on 27th March, 1979. Under Rule 224 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Fourteenth Report of the Public Accounts Committee on the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1974-75 and the Report of the Comptroller and Auditor. General of India for the year 1974-75, excluding

the paragraphs—relating_to_corporations/boards, was presented to the Horble Speaker on 31st March, 1979, who ordered for its printing.

يجهد عادرا

Proceedings

6. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Visit of the Himachal Pradesh and Nagaland Public Accounts Committees

The Committee met in the Committee Room of the Haryana Vidhan Sabia Secretariat to discuss with the Public Accounts Committees of the Himachal Pradesh and Nagaland Legislatures on 29-9-78 and 15-11-78 respectively, the procedural and other matters of common interest concerning the working of the Public Accounts Committees in their respective Legislatures.

Committee on Public Undertakings

- 1. In pursuance of a motion moved in and passed by the Haryana Vichan Sabha on the 28th February, 1978, the Committee on Public Undertakings was constituted for the first time for the year 1978-79. It consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 15th March, 1978 according to the principle of proportional representation by means of single transferable vote.
- 2. S. Lachhman Singh was appointed by the Speaker to be the Chairman of the Committee on Public Undertakings. He ceased to be a member of the Committee and consequently the Chairman of the Committee on Public Undertakings on his appointment as Minister from 12th May, 1978. Shri Mool Chand Jain was appointed as Chairman with effect from 21st June, 1978.
- 3. The names of members of the Committee are given below. Column 3 shows the number of meetings attended by each of them out of the total number of 51 meetings held during the period under review:

S= Name o	f. Members	No. of meetings attended
*1. Shri Mool Cha	ind Jain'	34
-@2. Shri Baldev T	ayal	
%3. Lala Balwant	Rai Tayal	49

^{*}Resigned from the membership of the Committee on Public Undertakings with effect from 31st December, 1973.

Resigned from the membership of the Committee on Public Undertakings with the effect from 20th May, 1978.

[%]Appointed by the Speaker to be the Chairman of the Committee on Public Undertakings with effect from 31st January, 1979 for the unexpired period of the figure 1978-79.

Sr. [©] Ni No.	ime of members		No. of meetings li
42 Shri	Deep Chand Bhatia	, , , , , , , , , , , , , , , , , , ,	45
5. S hri	Ran Singh Mann		46. , 4
	Mange Ram Gupta	, ,	51,
	Mool-Chand Mangl	a '	36
	Shiv Ram Verma		48
£9. Sh.	Sher Singh,		, 4 ³²
	Sumer Chand Bhatt	, -	36
**11. Smt	Sushma Swaráj		25
and Auditor	General of India.	-	of the Comptroller
and Auditor مراجعا م	General of India.	Business transacted	ers present and the
of Letter of 5. (The business trans	Meetings held and dates of meetings, the sacted at each meetings, when he was a sacted at each meetings, when he was a sacted at each meetings.	Business transacted he number of Membering are given below	ers present and the
of Le 20 5.4 for 1. 5. The business trans	General of India. Meetings held and dates of meetings, the sacted at each meet. Number of Members, present.	Business transacted the number of Member ing are given below Business tr	ansacted: xplained the scope and e Committee to the
of Legal for the business transcribed for the	General of India. Meetings held and dates of meetings, the sacted at each meet. Number of Members present.	Business transacted the number of Member ing are given below Business tr 1. The Secretary er function of the members. 2. The Committee takings, namely tricity Board, Agriculture Mar garh and Harva	ansacted: xplained the scope and e Committee to the
and Auditor of Land of Land of Land of Land of Land of Land of Control of Con	General of India. Meetings held and dates of meetings, the sacted at each meet. Number of Members present.	Business transacted he number of Member ing are given below 1. The Secretary extension of the members. 2. The Committee takings, namely tricity Board, Agriculture Mar garh and Harya muna Nagar for king.	ansacted: xplained the scope and e Committee to the selected three Under-Haryana State Elec-Chandigarh, Haryana keting Board, Chandina Matches Ltd., Yaexamining their wormsacted as the meeting
and Auditor of Land Of The State of The Business trans r Date of No meetings 1. 30-6-78	General of India. Meetings held and dates of meetings, the sacted at each meet. Number of Members present.	1. The Secretary en function of the members. 2. The Committee takings, namely tricity Board, Agriculture Margarh and Harya muna Nagar for king. No business was trait was adjourned for w	ansacted: xplained the scope and e Committee to the selected three Under-Haryana State Elec-Chandigarh, Haryana keting Board, Chandina Matches Ltd., Yaexamining their wormsacted as the meeting ant of Quorum.

12	3	
3. 11.7.78 4. 12.7.78	Oral examination of the representation in the Haryana State Electricity Board is pect of para No. 7.5 of the Report of Comptroller and Auditor General of for the year 1974-75. 7 - 1. Resumption of oral examination the Haryana State Electricity Board respect of para 7.5 of the Report the Comptroller and Auditor Goof India for the year 1974-75.	n rés- of the India .01 on of ard in ort-of
ti i i i i i i i i i i i i i i i i i i	2. The Committee decided to exthe functioning of the Haryana Final Corporation.	inan•
5. 18.7.78	of the H.S.E.B. in respect of para No and statement No. 5 of the Report Comptroller and Auditor General of for the year 1974-75.	o. 7:9 of the India
1 19/1.78	6 Scrutiny of the replies received from Govt. in connection with the inmentation of the recommendations tained in the 8th Report of the Public counts Committee (1974-75) on the Rof the Comptroller & Auditor Gener India for the year 1972-73 in respect of paras: 8.3, 8.5 & 8.8.	n the mple-con-con-con-con-con-con-con-con-con-con
4.725.7.78	Scrutiny of the replies received from Govt. in connection with the imple tation of the recommendations cont. In the 6th & 9th Reports of the P Accounts Committee of the Haryana Vi Sabha relating to the H.S.E.B. in respet the paras: 49, 50, 52 & 17.	n the men- ained ublic dhan
3. 26.7.78	6 1. Recommendation of the Commendation of the	
Tarm Ay Tar	2. Scrutiny of the replies received from Govt. in connection with the inmentation of the recommendation contained 6th, 9th, & 11th Report the Public Accounts Committee the Haryana Vidhan Sabha relation to the H.S.E.B. in respect of the wing paragraphs:—	nple- tions ts-of e of ating
	Paras Report 49 (Resumption) 6 17 9 18 " 19 "	
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- 9. 8.8.78 cd) Cd Cd Cd Cd Cd Cd Cd C		The Committee scrutinised the material supplied by the Haryana Matches Ltd., Buria a part of questionnaire thereon.
ió. 9.8.78	6.	The Committee framed Questionnaire in respect of Haryana Matches Ltd. [1]
11. 14.8.78	6	 Consideration of communication re- ceived from different deptts, on various subjects.
un () to und a contract of the contract of th	(2. The Committee scrutinised the material received from the Haryana Financial Corporation with a view to frame the questionnaire thereon.
12. 22.8.78	6	Condolence Resolution passed on the sad demise of Comrade Ayodha Prasad, M.L.A. Haryana Vidhan Sabha.
13. 23.8.78	6 .	 Consideration of communications re- ceived from different deptts, on various subjects.
1		2. The Committee scrutinised the material received from Haryana Financial Corporation and framed the questionnaire thereon.
14. 6.9.78	- j	 The Chairman welcomed the new mem- bers and congratulated them on the election to the Committee.
t		2. Consideration of communications received from different deptts, on various subjects.
		3. Scrutiny of replies received from Govt. in connection with the implementation of observations/recommendations contained in the 9th Report of the P.A.C. (1975-76) in respect of para 10 of Haryana Minor Irrigation (Tubewells) Corporation Ltd.
15. 12.9.78	9	Oral examination of the representatives of the Industries deptt.
16. 13,9.78	. 9	 Consideration of communication re- ceived from different deptts. on various subjects.
e congrati 11 gar 12 es 44	Amerika ki ga na mana ya h ma	2. The Committee scrutinised the material supplied by the Haryana Minor Irrigation (Tubewells) Corporation Ltd. and framed a part of questionnaire thereon.
17. 19.9.78	9	 Consideration of communication re- ceived from different deptts, on various subjects.
45 £4	£ 1-	2. The Committee finalised the question- naire on the material of the Haryana

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18.	20.9.78		. ۾	Oral examination of the representatives of the Industries Deptt.
19.	26.9.78	For the sur-	[¹. ∓.e ¦	Orafting of Report of Haryana Matches Ltd., Buria.
20.	27.9.78		5 9 E 5	Draft outlines of the Report relating to the Haryana Matches Ltd., Buria.
	4.10:78	•	6 1.1	1. Oral examination of the representatives of the Industries Deptt. and Sh. K.K. Kapur, Former General Manager, Haryana Matches Ltd., Buria (Now Deputy Director, Industries).
- , ·				2. The Committee decided on the spot study to Haryana Matches Factory, Buria.
22.	12,1D,78		9	 Consideration of communication re- reived from Haryana Matches Ltd., Buria.
				2. The Committee left for Buria (Ambala) for on the spot study.
23.	17,10,78	,	ُون تتما	 Consideration of communication re- ceived from different deptts, on various subjects.
1			, f.E	 The Committee decided to postpone the drafting of the Report relating to Haryana Matches Ltd., Buria and went through the replies to the questionnaire received from the Financial Corporation Haryana.
24 .	24.19.78	or or and	'8 · l	1. Consideration of communication received from different deptts, on various subjects.
	· J	, f		 Oral examination of the representatives of Haryana Financial Corporation.
25.	25.10.78	7	-	Resumption of oral examination of the representatives of Haryana Financial Corporation.
26.	.7.11.78 _	تبديد الم	6; 5	 Consideration of communication re- ceived from different deptts, on various subjects.
15	ر الا الاركار الا	d . 1	0 445 1441	 Resumption of oral examination of the Representatives of H.F.C.
27. ≅ ⊙,	8.11.78		7 R	desumption of oral examination of the re- presentatives of the Haryana Financial Corporation.

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			in a market in z si	3. 1	a study to	mittee de our of the discussing	cided to various matter	States of com	rtake with mon
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ture to the					a study (tour of the Pradesh, a from 6.12	various Kerala,	States Karna	i.e.
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(r: 1,1 /) t.r 30, 27,11,					Industri	nmittee ho	lissar.		
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دور باط ترکید برخانصد از بر ۱۳۵۵ - بازی	i a g g r l. i	دورم سے آلی کا سے تعلقہ فالما آلا کا د		3.	The Co from the the H.F	mmittee as E Industrie .C.	ked the s Deptt.	inform relatii	ation ng to
31. 28.11.	.78 . بلي دد	Tri Tela d'ulul Trii	11 . 8) .1 m,,,	1.	Welcom Commit Assemb	te to the tee of the ly.	Pablic ₋ U Tripura	Inderta Legisi	kings lative
realth is or our fion.	7 17 11 (*3 6*	yra °° ## Luanala '	n y FiO A Gratio	2.	Discussi terest ar	ion on mat nd working	ters of co	ommon Comm	in- ittee.
.32. <i>(</i> 5.12.1 []	18 _{. n.} .	ن من در	tinger in Signaturia Colorana		subjects		nt deptis	, он ча	11045
01 F TO 18	فيافدوكما فاناء	TI مالد بهاب ا	and 10 d within 1	2.	Oral exa	amination of	of the réf	presenta	ıti vê s

2. T. em tien of or 1 c. 87,21,300,864

The Committee after some discussion gave the broad outlines for drafting the report relating to H.F.C. 27.11.8 -72

The Committee postponed the tour programme.

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is iter mr 7	r v	1	7 o		appearing troller and for the yea pectively, n	mittee framer respect of the in the Repor Auditor Ge ars 1975-76 and elating to the gation(Tubewe	ts of the Concral of 1 d 1976-77, Haryana	omp- India , res- State
on direction of the second of	Denoted at a second of the sec	i (, , , , , , , , , , , , , , , , , ,	', ⁱ ∽o .	1.	The Committee study of 26th Feb., Oral examit of the Hary ration in rethe Report	nittee decided tour from 9t	to unden Feb., 19 1.51 representation Congraph 7.1 mptroller in for the	rtake 79 to 11- atives orpo- 15 of and year
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श्रुणी के व्यक्ती	noticets m Recently	ran 1 %	- 1 , - 2 m-	£	ves of the Corporation of para 7.1:	nation of the Haryana Ag. (Resumption 5 of the Report Auditor Gen. 1974-75.	ro Indust	ries pect om-
unte⊷- ti	inger to a company of the company of	Olean Child	n I/nQ.	2. T	ceived from subjects. Oral examin ves of the 1 (Tubewells) (Report of the	on of comm different dept action of the Haryana Min Corporation in e Comptroller adja for the ye	ts, on various representation Irrigatives respect of & Audi	ous ati- ion-

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1 2	3	4
40. 16.1.79	8 '	Consideration of communication re- ceived from different deptts. on various subjects.
	,	 Oral examination of the representatives of the Haryana Harijan Kalyan Nigam in respect of para 7.12 of the Report of the Comptroller & Auditor General of India for the year 1974-75.
41. 17.1.79	8: ² %	1. Oral examination of the representatives of the Haryana Harijan Kalyan Nigam.
36.		2. Consideration of communication received from different deptts. on various subjects.
42. 23.1.79	7-6	1. Consideration of communication received from different deptts. on various subjects.
	• • • • • • • • • • • • • • • • • • • •	2. The Committee framed questionnaire in respect of the irregularities appearing in the Report of the Comptroller & Auditor General of India for the year 1975-76 relating to H.S.E.B.
43. 24.1.79	7 '	 The Committee framed questionnaire in respect of the irregularities appearing in the Report of the Comptroller & Auditor General of India for the year 1975-76 relating to—
The second of th	* • ₂ *	(a) Haryana Agro Industries Corporation; and
	, h	(b) Haryana Dairy Development Corporation Ltd.
ر بودی از	. •	 The Committee made observation for the raising of term of the Committee from one year to 2½ years.
44. 2.2.79	8	 Consideration of communication re- ceived from different deptts on various subjects.
at a part	, ,	2. Arrangements in connection with the tour of the Committee.
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	 Resumption of oral examination of the representatives of the Haryana Harijan Kalyan Nigam in respect of para 7.12 of the Report of the Comprtoller & Auditor General of India for the year 1974-75.
· · · · · · · · · · · · · · · · · · ·	n	4 Oral examination of the representa- tives of the Haryana Breweries Ltd.

The Committee framed questionnaire in regard to composition and working of the CPU in other States,

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1 2 izvistž ežedrora	•	Forth LA, L. g. CollA, Collection
46. 13.2.79 We apply to half older T ensemple of PT-3781 for t	nn schi alt art	1. Discussion with Committee on Public Undertakings of the Tamil Nadu Assembly at Madras on matters of confimon interest; and about working procedure of CPU in their States.
		2. The CPU was also visited the important Public Undertakings in their State.
	ngo't (T	Discussion with Committee on Public Undertakings of the Karala Legislative Assembly at Trivandrum on matters of common interest and about working procedure of CPU in their States.
There of the Presents and the States and the States and the States are the third and	6 7 6 7 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Discussion with Committee on Public Undertakings of the Karnataka Legislative Assembly at Bangalore on matters of common interest and about working procedure of CPU in their States.
491 (21.2)791 1 (17) 2013 yd radio 10 (3 fe r 1700 1909) -fr 1 (17) 1 (18) 3 (17) 1 (18) 50. 1.3.79) i ('\.	Undertakings of the Goa Legislative Assembly at Panaji on matters of common interest and about working procedure of CPU in their state.
Signi27/3/79 lbo.K. Lob rotte	8	Consideration of communication received from different deptts. on various subjects.
62		2. Drafting of Report relating to the Haryana Financial Corporation.
76 34 54		3. Drafting of Report relating to Audit paras appearing in the Report of the Comptroller & Auditor General of India for the year 1974-75 concerning Govt. companies.
- 52. 28.3.79	4	Drafting/Finalising the Report relating to the H.F.C.
Cr.		
	at place	s other than Chandigarh
6. The Committee m cussed matters concerning on the spot study of the C	the G Guruji Fa	Canal Rest House at Hissar and dis- uruji Factory. The Committee made actory at Hissar on the 22nd November, e visit to the said factory they held_
discussion with the loane them in getting their loan	es in reg	e visit to the said factory they held gard to the difficulties exeprienced by

The Committee held a sitting on 8.2.79 in Haryana Bhawan, New Delhi. They framed questionnaire on the points to be discussed with

their counterparts of the Tamil Nadu Legislative Assembly, Goa L.A., Kerala L.A., Karnataka L.A. during their visits to these States.

Report Presented

7. The First Report of the Committee on Public Undertakings of Haryana Matches Ltd., Buria (Ambala) for the year 1978-79 was presented to the House on the 9th March, 1979.

Proceedings

8. A record of Proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

-7

Committee on Estimates

- Vidhan Sabha who were elected by the Vidhan Sabha on the 8th March, 1978 according to the principle of proportional representation by means of single transferable vote.
- ,1. 2. Chaudhri Sant Kanwar was appointed by the Speaker to be the Chairman of the Committee.
- 3. The Committee held 45 sittings (40 at Chandigarh and 5 at other places). The names of the members and the number of meetings attended by each of them are shown in the table below:—

Sr., Name of Members,	No. of meetings attended
1. (Chaudhri Sant Kanwar	39
11.2. Shri Bhagi Ram	36
3. Chaudhri Birender Singh .	34
4. Shri Devi Dass	34
⁶⁾ 5. Chaudhri Ganga Ram	32
6. Shri Jai Narain Khundia	36
7. Rao Ram Narain	43
-8. Smt. Shakuntala Bhagwaria -	D 37 ⊅ €
9. Chaudhri Udey Singh Dalal	36 , 5, k

Meetings held and the business transacted

and faceball

4. The dates of meetings, the number of members present and the

Sr. 7 No.	Date	No. of members present	Business transacted. 7/1 (ner 11
1	2	3	4
;; ;: 1,	9th May, 1978	8	The Deputy Secretary on behalf of the Speaker addressed the Committee and explained its scope and functions.
. ;	-		2. Selection of Departments for scrutiny.
. . 2.	19th May, 1978	- 9	Scrutiny of the replies received from the Govt. in connection with the implementation of recommendations/observations contained in the Reports of the Estimates Committee on the Budget Estimates for the years 1970-71 and 1976-77.
3.	30th May, 1978	. 1	Review of the Report of the Estimates Committee of the Andhra Pradesh Legis- lature for the year 1976-77 in respect of the Police Department.
4.	14th June, 1978		Constitution of Sub-Committees (i) to frame the questionnaire or the material received from the Police & the Irrigation Deptts.
5.	27th June, 1978	4	Scrutiny of the material by Sub-Committee received from the Police Department, Haryana, in support of the Budget Estimates for the year 1978-79 and framing of questionnaire thereon.
6.	28th June, 1978	.5	Scrutiny of the material by the Sub-Committee received from the Irrigation Department, Haryana in support of the Budget Estimates for the year 1978-79 and framing of questionnaire thereon.
7.	4th July, 1978	9	Scrutiny of material received from the Police and Irrigation Departments, Har-yana, in support of the Budget Estimates for the year 1978-79 and framing of questionnaire thereon.
` 8.	18th July, 1978	-6 	Scrutiny of material received from the Transport Department, Haryana in support of the Budget Estimates for the year 1978-79 and framing of questionnaire thereon.
9.	25th July, 1978		Scrutiny of material received from the Excise & Taxation Department, Haryana, in support of the Budget Estimates for the year 1978-79 for framing questionnaire thereon.
10.	26th July, 1978	8	Scrutiny of material received from the Excise & Taxation Department. Haryana in support of the Budget Estimates for the year 1978-79 and framing of questionnaire thereon.

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11. 2nd August, 19781 9	Scrutiny of material received from the Industries Department, Haryana in support of the Budget Estimates for the year 1978-79 and framing of questionnaire thereor.
12: "9th August, 1978 - 9	Scrutiny of material received from Food and Supplies Department, Haryana in support of the Budget Estimates for the year 1978-79 for framing questionnaire thereon.
13., 16th August, 1978 6	Scrutiny of material received from Food and Supplies Department, Haryana in support of the Budget Estimates for the year 1978-79 and framing of part of questionnaire thereon.
14., 23rd August; 1978 9	Oral examination of the Departmental Representatives in connection with Supplementary Estimates (1st Instalment) 1978,79.
and the second s	Scrutiny of material received from the Food
16, 7th September, 1978 -5	Secretiny of material (in part) received from the Local Govt. Department Haryana in support of Budget Estimates for the year 1978-79 with a view to framing questionnaire thereon.
17. 18th September, 1978 ' 8 '	Scrutiny of the remaining material, received from the Local Govt. Department, Haryana, in support of Budget Estimates for the year 1978-79 with a view to framing questionnaire thereon.
- 18: 25th September, 1978 9i.	Secrutiny of material received from the Local Govt. Department, Haryana in support of Budxet Estimates for the year 1978-79 and framing of questionnaire thereon.
e, 19; 3rd October, 1978	Scrutiny of the replies received from the Govt. in connection with the implementation of the recommendations/observations contained in the Reports of the Estimates Committee for the years 1968-69, 1970-71 and 1976-77.
	Scrutiny of replies to questionnaire received from the Excise & Taxation Department in support of the Budget Estimates for the year, 1978-79.
ाती क्रांच्या १ व	Resumption of scrutiny of replies to questionnaire received from the Excise and Taxation Department in support of the Budget Estimates for the year 1979-80.
22. 17th October, 1978 - 8	Framing of points to be discussed with the Estimates Committees of Assam, Nagaland and Manipur.

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3-23. 19th October, 1978 8 Discussion with the Estimates Committee of Assam Legislative Assembly at Gauhati--835 Dispur on matters of common interest and about the procedure of working of the Estimates Committee in their State. 22nd October, 1978 9 Discussion with the Estimates Committee 5-2 of the Nagaland-Legislative Assembly at វារូ អា Kohima on matters of common interest and on the procedure of working of the Estimates Committee in their State. 761 · c, xo98 it 15 Ju Discussion with the Estimates Committee of the Manipur Legislative Assembly at 19 257 24th October, 1978 97: Imphal on matters of common interests and on the procedure of working of the Esti-53B G mates Committee in their State! . 7 78 rou e 30th October, 9, Appraisal of the tour and points discussed with the Estimates Committees of the States 5,10 College and the second -1 27. 7th November, 1978: Scrutiny of the replies received from the Govt. in connection with the implementation of recommendations/observations este fa ou s contained in the Reports of the Estimates Committee on the Budget Estimates for the '. year 1973-74. 15th November, 1978 Resumption of scrutiny of the replies received from the Govt. in connection with the implementation/obsarvation contained in the Reports of the Estimates Committee on the Budget Estimates for the year 1973-74. 29v 22nd-November, 1978 Oral examination of the representatives of the Excise & Taxation Department, in 9. regard to the Budget Estimates for the year 1978-79. Resumption of oral examination of the - 30.g 29th November, 1978, representatives of the Excise & Taxation Department in regard to the Budget Esti-Į mates for the year 1978-79. 5.11 6 re.31.0 8th December, 1978, Scrutiny of the replies received from the Govt. in connection with the implementa-- l b j tion of recommendations/observations contained in the Report of the Estimates Committee on the Budget Estimates for the year 1976-77; if the 1/2 for the second Ju 32. • 22nd December, 1978 3. Oral examination of the departmental representatives in connection with Supplementary Estimates (2nd Instalment) 1978-79. 11/2Resumption of oral examination of the :1 ,33. ... 6th January, 1979 representatives of the Excise & Taxation -554 1 department, in regard to the Budegt Esti-mates for the year 1978-79.

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34. 12th January, 1979 7	the year 1974-75.
35: 17th January, 1979	Consideration of the letter received from the Excise and Taxation Department for making further observations thereon.
36. 25th January, 1979 9	Resumption of oral examination of the Representatives of the Excise & Taxation department, in regard to the Budget Estimates for the year 1978-79.
37. 7th February, 1979 7	Resumption of oral examination of the representatives of the Excise and Taxation department in regard to the Budget Estimates for the year 1978-79.
38. 8th February, 1979 7 1	Resumption of oral examination of the representatives of the Excise & Taxation department in regard to the Budget Estimates for the year 1978-79.
•	department in regard to the Budget Esti- mates for the year 1978-79.
40. 20th February, 1979 7	Resumption of oral examination of the representatives of the Excise and Taxation department in regard to the Budget Estimates for the year 1978-79.
41. 21st February, 1979 7.	•
42. 27th February, 1979 4	Oral examination of the departmental representatives in conrection with Supplementary February Grd Instalment)
And Andrews Control of the Control o	with Supplementary Estimates (3rd Instalment) 1978-79.
There is the second of the second	Joint meeting with Public Accounts Committee and the Committee on Public Undertakings to discuss the issue relating to extension of tenure of-financial Committees.
45 27th Mount 1070 7	Drafting and finalisation of the 11th Report of the Estimates -Committee 2 on the Budget Estimates for the year 1978-

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editoro During the pe following reports to the of Session of the Vidha	riod Tunder e'rVidhan S in Sabha :-	review, the Committee Sabha/Hon'ble. Speaker i Subject	presented the n the absence T entre
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TA FIOUL GOMAKEL HATVAHA	AIN ANCH	mittee on the Budget Es year 1977-78 was laid on thouse (primarily the Reped to the Hon. Speaker by Estimates Committee und the Rules of Procedure an Business in the Harya Assembly as the Vidhan in Session).	stimates Com- stimates for the he Table of the ort was present- the Chairman, fer Rule 224 of d Conouct of na Legislative Sabha was not
2. Chairman, Estimates Committee	August, 1978	the Supplementary Estimates ment) 1978-79.	Committee on
3. Chairman, Estimates Committee 4. Member, Estimates Committee	26th December 1978	Report of the Estimates the Supplementary Estimates stalment) 1978-79.	Committee? on nates (2nd In-
4. Member, Estimates Committee	6th March, 1979	Report of the Estimates the Supplementary Estimatement) 1978-79.	es (3rd Instal-
Committee	30th March 1979	Typed copy of the Eleventi Estimates Committee on Estimates for the year 197	h Report of the l the Budget; 8-79 was laid
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	_ n _2*	er Triplitation in the control of th	* P.301000
To gradual Meetings	s at places	other than Chandigarh	Sr. Parci
6. The Committee	e held its s	ittings on the 17th and 3	0th October,
-1978 at New Delhi to frame the points to be discussed with the Estimates Committees of Assam, Nagaland and Manipur Legislative Assemblies			
and appraisal of the tor	Nagaland	and Manipur Legislative ts discussed with the Est	e Assemblies 1
mittees of the above me	ntioned Stat	tes. The Committee held	imates Com-
with the Estimates Com	mittees of A	ssam Legislative Assembl	v at Gauhati 🖰 👚
(Dispur), A Nagaland Le	egislative A	ssembly at Kohima and	d' Manipur '-
Legislative Assembly at Imphal, on 19-10-1978, 22-10-1978 and 24-10-1978.) respectively, on matters of common interests and on procedural matters.			
of the Comittees on Est	timates of the	hose States.	urai matters.
8701 J. o. di e. di -m7.) Ali record of pi Haryana Vidhan Sabha	roceedings of	of each meeting has been	kept in the
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Committee on the Welfare of Scheduled Castes and Scheduled Tribes

of After the General Election in June, 1977,5 the Committee on the Welfare , of Scheduled Castes and Scheduled Tribes was constituted con it the 17th October, 1977, according to the principle of proportional representation by means of single transferable vote on a motion adopted by the House in its sitting held on the 18th October, 1977.

Chaudhri Bhale Ram was appointed as Chairman of the Committee by the Speaker. The Committee held 10 sittings during its term ending 31st March, 1978.

The names of the members of the Committee are given below :

- 24 12 Chaudhri Bhale Ram
- 2. Shri Bhagi Ram
 - 3. Chaudhri Gaya Lal'
- 54. Chaudhri Ishwar Singh-
- ^{1 n} 5. Master Jögi Ram
 - 6. Shri Jai Narain
- J. 7: Captain Mange Ram-
 - 8. Shri Narain Singh

9. Chaudhri Peer Chand In pursuance of a motion adopted by the Haryana Vidhan Sabha, in its sitting held on the 28th February, 1978, the term of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes consisting nine members which was due to expire on the 31st March, 1978, was extended by one year i.e. upto the 31st March, 1979. Chaudhri Gaya Lal, M.L.A!, was 'appointed by the Speaker to be the Chairman of the .? Committee,

The names of the Members of the Committee are given below. Column 3 shows the number of meetings attended by the each member out of the total number of 24 meetings held during the period under review:-

Sr. Name of Member? — The second of the seco	meetings attended 3
1.00if Shri Bhale Ram 2rit* Chaudhri Gaya Lal 3rit Chaudhri Bhagi Ram 4.12 Chaudhri Ishwar Singh 5.1 Master Jogi Ram	(a) (b) (c) (c) (c) (c) (c) (c) (c) (c) (c) (c

^{*}Shri Bhale Ram ceased to be a member of the Committee on his appointment as Parliamentary Secretary from the 6th April, 1978. 2., **Chaudhri Gaya. Lal was appointed as Chairman of the Committee w.e.f. 5th May, 1978. Heryagii Victor Catalan Car

Meetings held and business transacted

The dates of meeting	oc the	number of members present and the
business transacted at each	h meetin	g are given below :
The first of the second of the		រារិ នារាធិកដ្ឋាន
No.	Number of Members Present	
1 2	3 _	- 4
1. 16th May, 1978	7	1. The scope and functions of the Committee were explained to the members.
	, -	2. Selection of departments for scrutiny.
2. 6th June, 1978	6 .	Framed questionnaire on the material received from the Irrigation Department.
3. 19th June, 1978	. 8	Oral examination of the representatives of the Irrigation Department, Haryana.
4. 30th June, 1978	. 5	Resumption of oral examination of the representatives of the Irrigation Department, Haryana.
5. 10th July, 1978	7	The matter regarding the non-receipt of material from the Health, Agriculture and Public Works (D&P Branch) was discussed
		Public Works (B&R Branch) was discussed by the Committee.
6. 24th July, 1978	6	<u>D</u> o
7. 8th August, 1978	-8	1. Considered the letters placed before the Committee.
	·	2. The Committee scrutinised the material received from the Excise and Taxation deptt. and framed questionnaire thereon.
	•	3. Decided to undertake a study tour of Jammu & Kashmir State.
8. 21st August, 1978	8	 Passed a resolution on the said demise of late Shri Ayodhya Prasad, M.E.A.
		2. Scrutinised the material received from the Agriculture Deptt. and framed questionnaire thereon.
9. 8th September, 1978	7	Scrutinised the replies received from the Irrigation Deptt.
10. 25th September, 1978	7	Oral examination of the representatives of the Irrigation Department.
11. 3rd October, 1978	6	 Scrutinised the material received from the Excise & Taxation Department.
	•	2. Decided to hold meeting at Srinagar on 5th October and 8th October, 1978.
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ed 1-1 to 2-	3	4
12. 5th October, 1978	7	Discussion with the Deputy Speaker of J&K Legislative Assembly on the matter of common interest including the compensatory/travelling Allowances etc. and other facilities admissible to the members in the respective States.
	7	Reviewed of the discussion held with the Deputy Speaker, J&K Legislative Assembly and the representatives of the Social Welfare Deptt, of J&K Govt.
.14;8th October, 1978	7	Framed the questionnaire on the material received from the Excise & Taxation Deptt.
45. 19th October, 1978.	.6	The matter regarding non-receipt of material from the Health and Public Works (B&R Branch) Departments and regarding non-receipt of the replies of the questionnaire from the Agriculture Department were discussed.
-16. 8th November, 1978	7',	Oral examination of the representatives of the Excise & Taxation Deptt.
1728th November, 1978	·4	Scrutinised of the replies received from the Agriculture Department.
18. 7th December, 1978	` , š	Discussion with the Chairman and the Members of the Committee on the Welffare 3 of Scheduled Castes and Scheduled Tribes of the Karnataka State Legislature on the matter of common interest.
19. 18th December, 1978	8	Discussion with the Chairman and Members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the Madhya Pradesh Vidhan Sabha on the matter of common interest and about the scope and functions of the Committee.
20. 8th January, 1979	4	Oral examination of the representatives of the Agriculture Department.
721: 1-30th January, 1979	5 .	Discussion with the Chairman and the Members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of Rajasthan Vidhan Sabha on the matter of common interest and about the scope and functions of the Committee in respective States.
22. 15th February, 1979	6	Drafted report of the Committee.
23. 21st February, 1979	5:	Consideration on the discussion held with the Committee on the Welfare of Sche- duled Castes and Scheduled Tribes of the Rajasthan and Madhya Pradesh States.
7.24. 27th March, 1979	- 8	Drafted and Finalised the report relating to Industries, Irrigation, Excise and Taxation and Agriculture Departments.

Committee on Government Assurances

1. The Committee on Government Assurances of the Haryana Vidhan Sabha for the year 1978-79 consisting of nine members and three special invitees was nominated by the Speaker on the 15th July 1978.

2. Shri K.L. Poswal was appointed by the Speaker as Chairman of the Committee.

3. The Committee held in all 18 meetings, out of which, one meeting was held at New Delhi. The names of the members and the number of meetings at ended by each of them are shown in the table given below.

Sro. Name of Members.	ÇÎ.	Number of meetings attended	
1 th 1 1 1 1 2 3 2 1 1 1 to 1 2 2 2 7 1 1	- 11		
1. Shri K.L. Poswali.		14	
2. Shri Ayodhya Prashad		2	
3. Shri Brij Mohan Gupta		. 18	
4. Chaudhri Gulzar Singh ,	ě	ครับ ส กับ <u>16</u> ครับ ส กับ <u>ครับ กั</u> เรีย	
5. Chaudhri Harphul Singh		11	
6. Chaudhri Lal Singh	ર	6. 15 84 5ur which	
7. Subedar Prem Singh	_{2.2}	21 7. 274/Sapti-460, 1770	
8. Shri Raghu Nath Goyal	,	18	
9. Chaudhri Shakrullah		16	
Special Invitees	10	S. Dado. O feet .3	
1. Chaudhri Hari Chand Hooda		17	
2. Shri Mani Ram	6	Tel , or no 15th 18	
3. Chaudhri Zile Singh Malik		15	
Shri Ayodhya Parshad expired and in his place Shri Zile Singh Malik			

was nominated as regular member of the Committee on 5th December, 1978.

Meetings held and business transacted

The dates of meetings, the number of members present and the

business transacted at	each meetin	ng are given below :—
Sr. I Date of meeting No.	Number of Members present	Business transacted
(1.50 - 2)	3	3 12 1 4 12 P P
1. 19th July, 1978	8 .	The Secretary explained to the Committee its scope and functions.
2. 26th July, 1978	12	The Committee scrutinized the statement of Assurances given by the Ministers on the floor of the House-during the session held in the month of October, 1977.
3. 10th August, 1978	10	Scrutiny of replies received from the Government Departments in regard to the implementation of assurances.
4. 23rd August, 1978	11	1. Passing of condolence resolution in regard to the death of Shri Ayodhya Parshad Sathi, M.L.A.
		2. The Committee orally examined the representatives of Public Works (Public Health) Department in connection with the implementation of the assurances relating to that Department.
5. 7th September, 1978	9	Scrutiny of the replies received from the Government Departments in regard to the implementation of assurances.
6. 15th September 1978	9	Scrutiny of replies received from the Government Departmentt in regard to the implementation of assurances.
7. 27th September, 1978	10	Meeting with the Chairman and members of the Committee on Government Assurances of the Maharashtra Legislature and discussion amongst members about the scope and functions of both the State Legislatures.
8. 12th October, 1978	10	Scrutiny of the replies received from the Government Departments in regard to the implementation, of assurances:
9. 18th October, 1978	9	Scrutiny of replies received from the Government Departments in regard to the implementation of assurances.
1,10., 2nd November, 1978.	10	Scrutiny of replies received from the Government Departments in regard to the implementation of the assurances.
11. 15th November, 1978		-Scrutiny of replies received from the Government Departments in regard to the implementation of the assurances.
29th November, 1978	10	Scrutiny of replies received from the Government - Departments in regard to the implementation of the assurances.

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1	2	3	4
13.	11th December, 1978	11	Scrutiny of replies received from the Government Departments in regard to the implementation of the assurances.
14.	2nd January, 1979	9	Scrutiny of replies received from the Government Departments in regard to the implementation of the assurances.
15,	22nd January, 1979	9	Scrutiny of replies received from the Government Departments in regard to the implementation of the assurances:
16.	5th February, 1979	9	Scrutiny of replies received from the Government Departments in regard to the implementation of assurances.
17.	19th February, 1979	10	The Committee orally examined the representatives of Haryana State Electricity Board and Irrigation Departments in connection with the implementation of assurances relating to those Departments.
18.	21st March, 1979	6	The Committee drafted and finalised its

Presentation of the Report

Tenth Report of the Committee on Government Assurances of the Haryana Vidhan Sabha was presented to the House on 23rd March, 1979.

Meeting at places other than Chandigarh

The Committee held its meeting on the 18th October, 1978 at New Delhi,

Proceedings

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A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Subordinate Legislation

The Committee consisting of sevenfmembers of the Haryana Vidhan Sabha, besides the Advocate General, Haryana, were nominated by the Speaker on the 27th June, 1978 vide notification No. HVS-LA(COSL)-1/78-79/109, dated the 28th/29th June, 1978.

Chaudhri Har Swarup Bura was appointed by the Speaker as the Chairman of the Committee.

The Committee held 23 meetings. The name of the Members and number of meetings attended by each of them are shown in the following

table:	3	2	1
Sr. Name of Members	. , ? ;	; Number of mee attended	tings
hi of L. Ch, Har Swarup B	ura ę	(70 gr. 11 27 L)	11. 2
2. Chaudhri Des Raj	Singh !	\$181 (cr.2 \$141°) 20	15. C
4. Kanwar Ram Pal S	Singh- , ?	§ € (1 %) 3 22 µii	15, 3
5. Chaudhri Shamshe	er Singh	22	
10. *6. ! Smt. Sushma Swar	raj Gi	22 2011 February 1979	17. į
J. S. Tara Singh		20	
**8. Shri Baldev Tayal		ect Justice	13. 2
***9. Ch. Jagan Nath		<u> </u>	·
10. Advocate General	, • ,	_	

*Shrimati Sushma Swaraj resigned from the imembership of the Committee with effect from the 31st August, 1978, and in her place Shri Baldev Tayal was nominated as member of the Committee by the Speaker on the 2nd September, 1978,—vide Notification No. HVS-LA(COSL)-1/78-79/137, dated the 4th September, 1978.

with effect from the 17th October, 1978,—vide Notification No. HVS-LA(COSL)-1/78-79/139, dated the 17th October, 1978, and in his place Shri Jagan Nath was nominated as member of the Committee by the Speaker on the 6th December, 1978,—vide Notification No. HVS-LA (COSL)-1/78-79/143, dated the 6th December, 1978.

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SELECTION OF RULES FOR SCRUTINY FRAMED UNDER THE VARIOUS ACTS

The Committee selected the following Acts for the scrutiny of the Rules framed there under the selected the following Acts for the scrutiny of the Rules framed there under the selected the following Acts for the scrutiny of the Rules framed there under the selected the following Acts for the scrutiny of the Rules framed there under the selected the following Acts for the scrutiny of the Rules framed there under the selected the following Acts for the scrutiny of the scruting of the scrutiny of the scrutin

- 2. The Punjab Land Revenue Act, 1887. 2 and mountain
 - 3. The Haryana Ceiling on Land Holdings Act, 1972.
- 1. 4. The East Punjab Improved Seeds and Seedlings Act. 1949.

"5. The Haryana Urban (Control of Rent and Eviction) Act, 1973.00
6. The Police Act.
7. The Haryana General Sales Tax Act, 1973.
8. The Punjab Excise Act, 1914.
9. The Motor Vehicles Act, 1939.
10. The Faridabad Complex (Regulation and Development) Act, 1971.
11. The Haryana Industrial Estates (Development and Regulation) Act, 1974.
12. The East Punjab Conservation of Manure Act, 1949.
13. The Punjab Livestock and Birds Diseases Adt, 1948.
14. The Haryana Home Guards Act, 1974.
15. The Haryana Mechanical Vehicles (Bridge Tools) Act, 1974.
16. The Haryana Requisitioning and Acquisition of Moveable Property Act, 1975.
17. The Punjab Occupany Tenants (Vesting of Proprietory Rights) Act, 1952.
18. The Punjab Land Revenue (Surcharge) Act, 1954.
19. The Punjab Land Revenue (Special Assessment and Exemption)
20. The Haryana Minerals (Vesting of Rights) Act, 1973.
21.11 The Harvaria Prohibition of Smoking in Cinema and Theatre Halls
22. The Haryana Anatomy Act, 1974.
23. The Kurukshetra University Act, 1956.
24. The Rohtak University Act, 1975.
24. The Rohtak University Act, 1975. (25. The Haryana Canal and Drainage Act, 4974.
26. The Haryana Development and Regulation of Urban Areas Act, 1975,
27. The Haryana Race-Courses Licensing Act, 1976.
28. The Haryana Veterinary Council Act, 1976:
29, The Haryana Dowry Prohibition Act, 1976,

30. The Haryana Private Colleges (Taking Over of Management). Act,

1978.
31. The Punjab Gram Panchayat Act, 1952.
32. The Punjab Panchayat Samitis and Zila Parishads Act, 1961.
33. The Punjab Homoeopathic Practitioners Act, 1965.
34. The Punjab Labour Welfare Fund Act, 1965.
RULES SCRUTINISED
The Committee scrutinised the following rules:—
1. The Haryana Canal and Drainage Rules, 1976, framed under the Haryana Canal and Drainage Act, 1974.
 The Punjab Village Common Lands (Regulation) Rules, 1964, framed under the Punjab Village Common Lands (Regulation) Act, 1961.
v3. The Haryana Land Holdings Tax Rules, 1973, framed under the Haryana Land Holdings Tax Act, 1973.
4. The Haryana Ceiling on Land Holdings Rules, 1973, framed under the Haryana Ceiling on Land Holdings Act, 1972.
5. The East Punjab Conservation of Manure Rules, 1949, framed under the East Punjab Conservation of Manure Act, 1949.
6. The Punjab Land Revenue (Thur, Sem, Chos and Sand) Remission and Suspension Rules, 1960, framed under the Punjab Land Revenue Act, 1887.
7 The Haryana Development and Regulation of Urban Areas Rules, 1976, framed under the Haryana Development and Regulation of Urban Areas Act, 1975.
8. The Haryana Urban (Control of Rent and Eviction) Rules, 1976, framed under the Haryana Urban (Control of Rent and Eviction) Act, 1973.
 The Haryana Mechanical Vehicles Bridge tolls) Rules, 1975, framed under the Haryana Mechanical Vehicles (Bridge tolls) Act, 1974.
10. The Haryana Homoeopathic Practitioners (General) Rules, 1975, framed under the Punjab Homoeopathic Practioners Act, 1965.

The dates of the meetings, the number of members present and the

Meetings held and business transacted

	ach meeting	g are given below :-
Sr. Date of meeting	Number of Members present	
1 2	3 -	4
1. 20th July, 1978	5 - 5	1. Scope and functions of the Committee.
		2. Appraisal of work done by previous Committee.
	• • •	3. Selection of Rules for scrutiny.
t 2. 27th July, 1978	.6	Scrutiny of the Haryana Canal and Drainage Rules, 1976, framed under the Haryana Canal and Drainage Act, 1974.
3. 10th August, 1978	6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976, framed under the Haryana Canal and Drainage Act, 1974,
- 4. 18th August, 1978	- 6.	Do again a
- 5. 14th September, 1978	6	Do
6. 22nd September, 1978	6	1. Framing of the questionnaire by the Committee to discuss the same with the Committee on Subordinate Legislation of the Goa-Diu-Daman and Kerala Legislative Assemblies.
		 Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976, framed under the Haryana Canal and Drainage Act, 1974.
7. 26th September, 1978	5	Discussion on matter of common interest with the Secretary, Goa Daman and Diu at Panaji,
8. 30th September, 1978	5 *	Discussion on matters of common interest with the Committee on Subordinate Legislation of the Kerala Legislative Assembly at Trivandrum.
9. 9th October, 1978	. 6	Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964, framed under the Punjab Village Common Lands (Regulation) Act, 1961.
-10. 18th October, 1978	6	Resumption of the scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964, framed under the Punjab Village Common Lands (Regulation) Act, 1961.
24th October, 1978	6	Scrutiny of the Haryana Homeoepathic Practitioners (General) Rules, 1975 framed under the Punjab Homoeopathic Practitioners Act, 1965,

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	- प्राणी में महारोड़ करते. कुलाँकि नम् मैन्सन के के के बेन्सन्तर अनुमान करें					
1	2	3		, 4		
12.	bearing in 2nd November, 1978	5	Resumption of Homeopathic Rules 1975 -fr	Scrutiny of the Haryana Practitioners (General) ramed under the Punjab		
	4		Homoeopathic	Practitioners Act, 1965.		
14	27th November, 197	1. S. po and fundamental constitution of a Scharlest of a Scharlest of the Harris of the Harris of the Constitution of the Con	(Thur, Sem, Cland suspension the Punjab Lar 1. Scrutiny of Assessment the Punjab lar 2. Scrutiny of Vehicles (Bramed und Vehicles (Br	the Punjab Land Revenue hos and Sand) Remission. Rules, 1960 framed under nd Revenue Act, 1887. The Punjab Land Revenue Rules, 1929, framed under Land Revenue Act, 1887. The Haryana Mechanical ridge Tolls) Rules, 1975, for the Haryana Mechanical ridge Tolls) Act, 1974. The Haryana Land Holdings of the Haryana Land Holdings of the Haryana Land Holdings of the Haryana under the Haryana Tax Act, 1973.		

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19. 31st January, 1979 Terrangth a of the brust of the Panjub 1966, frond under the Puslab Common Lads (Regulation) A.r 1951.

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16. 19th December, 1978 CCI 6

Oral examination of the representatives of the Development and Panchayar Department with regard to the Punjab village Common Lands (Regulation) and the regression of the Development and Panchayar Department with regard to the Punjab village Common Lands (Regulation) Village Common Lands (Regulation) Village Common Lands Act. 1961.

> Scrutiny of the Haryana Urban (Con-rol of Rent and Eviction) Rules. 1976, framed under the Haryana Urban (Control of Rent and Eviction) Act, 1973.

> 2. Oral examination of the representatives of the Health Department with regard to the Homocopathic Practitioners (General) Rules, 1975, framed sunder the Punjab Homoeopathic Practitioners Act, 1965.

Oral examination of the representatives of the Revenue Department with regard to the Punjab Land Revenue (Thur, Sem. Chos and Sand) Remission and Suspension Rules, 1960, framed under the Punjab Land Revenue Act, 1887 and the Haryana Land Holdings Tax Rules, 1973, framed under the Haryana Land Holdings Tax Act, 1973.

1. Oral examination of the representatives of the Irrigation Department; with (regard to the Haryana Canal and Drainage Rules, 1976, framed under the Haryana Canal and Drainage Act, 1974.

Oral examination of the representative of the Agriculture Department with regard to the East Punjab Conservation of Manure Rules, 1949, framed under the East Punjab Conversation of Manure Act. 1949.

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				े- देशक हैं है कि कार्या करा। इसके कार्या करा
	ridinar inti Enili	I		-3.—Oral—examination of the representatives of the Town and Country Planning Department with regard to the Haryana Development and Regulation of Urban
	0°			Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975.
20.	7th Februa 6: 4	ry, 1979	7	Oral examination of the representatives of the Revenue Department with regard to the Haryana Ceiling ion Land Holdings Rules, 1973 framed under the Haryana Ceiling on Land Holdings Act, 1973.
21.	12th Febru	ary, 1979	4	Resumption of oral examination of the representatives of the Hrigation Department in respect of the Haryana Canals and Drainage Rules, 1976, framed under the Haryana Canal and Drainage Act, 1974.
22.	21st Febru	ary, 1979	6	7. Stat Mari Ram od
23.	19th March	1, 1979	7	The Committee drafted and finalised their Report.
	<u> </u>	<u> </u>		73-74 1 7 to 10 10 10 10 10 10 10 10 10 10 10 10 10
	A.	Meetings at	places o	11. Chand are Successfully and
the reg Contant Tri	d Keralas S Committee arding th mmittee or I held threvandrum.	States, with a e on Subordi e. Procedura n Subordinal ee meetings	view-to- nate Legi- al matters te Legisla at differer	have discussion with the Members of slation of these State/Union Territory pertaining to the working of the ation of their respective Legislatures at places i.e. New Delhi, Panaji and Presented & Day of the ation of their respective Legislatures at places i.e. New Delhi, Panaji and Transport of the ation of the ation of their respective Legislatures at places i.e. New Delhi, Panaji and Transport of the ation of the at
-1 30t	11 11111111	mittee preser	Lit 4 Li	e House their Tenth Report on the later of the Marcoll in 2 . 2
ti. AO'.,	A record	of the proce	edings of	the Committee has been kept in the t.
of dedl	100 8]0130] 100 8]0130]	Réview of the	e Commi	ittee of Privileges 1978-79
	1. The (Committee co	nsisting	of 10 members was nominated by the

Speaker on the 8th April, 1978.

^{2.} Chaudhri Partap Singh Thakran was -appointed by the Speaker as Chairman of the Committee. The Committee held a total number of 10 meetings during the period under review? The name of the members.

and the number of meetings attended by each the following table:	of them are shown in
Sr.No. Name of Member	Number of meetings attended
1. Chaudhri Partap Singh Thakran	10
2. Shri Baldev Tayal	· · · · · · · · · · · · · · · · · · ·
3. Chaudhri Jagjit Singh Pohloo	10
4. Shri K.L. Poswal	4
5. Chaudhri Khurshid Ahmed	20, 5,52,000, 2,358,000,000
6. Shri Lachhiman Singh	_
7. Shri Mani Ram .	6, 5
* -18: Châudhri Ram Lal Wadhwa	2),
9. Shri Tek Ram	9
11. Chaudhri Ude Singh Dallal	4
3. Shri Lachhman Singh, Shri Baldev Wadhwa resigned, from the membership of tappointment as Ministers, on 12-5-78, 20-5-78 4. Shri Ganga Ram, Shri Deep Chand Kumar Baniwal were nominated by the Sp 1978, to fill the vacancies caused by the resignation Singh, Baldev Tayal and Ram Lal Wadhwa who	and 16-5-78, respectively. Bhatia and Shri Jagdish eaker, on the 25th May, ion of Sarvshri Lachhman were appointed Ministers.
ttee on the 30th November, 1978 and Shri Dennated by the Speaker on the 6th December, 1	vender Sharma was nomi-
6. The number of meetings attended by S. Chand Bhatia; Jagdish Kumar Baniwal and De in the following table:—	arvshri Ganga Ram, Deep vender Sharma are shown
Sr.No. Name of Member	Number of
1. Shri Ganga-Ram	- 5
2. Shri Deep Chand Bhatia	
3. Shri Jagdish Kumar Baniwal	v Suu Ageria. V suu ageria
4. Shri Devender Sharma	4-1

Question of Privileges Considered

The Committee considered question of alleged breach of privilege against Shri Surrender Singh, M.L.A., which was referred to it by the House, on the 9th March, 1978, for examination.

The dates of the meetings held, together with the number of members present and the Business transacted at each meeting, are given below:—

Sr. Date of No. meeting	·	Number of Members present	Business transacted
1. 23-5-78		<u>.</u> ē	Scrutinised certain documents, forwarded by the Education Minister concerning the privilege issue.
· 2: 47-8-78		· I	1. Considered the privilege, issue against Chaudhri Surrender Singh, M.L.A.
			2. Chalked out programme for study
n ·			3. Decided to present a preliminary report asking for more time (upto 31-3-1979) for the submission of final report and authorised the Chairman to prepare, sign, and present the same to the House.
3. 21-11-78		- 6	Considered the privilege issue against Chaudhri Surrender Singh, M.L.A.
4. 30-11-78		, 9	1. Considered the privilege issue against Chaudhri "Surrender Singh, M.L.A.
Fu Ti			2. Discussed the procedure to be adopted for examining parties/witnesses.
5. 11-1-79		7	Considered the privilege issue against Chaudhri Surrender Singh, 'M.L.A.
-6, -15-2-79 -		- 7	1. Considered the privilege issue against Chaudhri Surrender Singh M.L.A.;
1	<i>,</i> -	_	2. Decided to present the second pre- liminary report asking for more time (upto. '30-9-79), for submission of final report and authorised, the Chair-
		 _ •	man to prepare, sign and present the same to the House.

Study Tour

The Committee undertook a study tour of Southern States and held the meetings on the dates and places as indicated hereunder:

2. 1.10.1978 (Madras-Tamil Nadu)@ lo colie..aO

3. 3.10.1978 (Trivandrum-Kerela). ont (4. 11 7.10.1978 (Haryana Bhawan, New Delhi) au morrad und tenin ;c House, on the 9th March, 1988, for examination Reports

The privilege issue, regarding alleged misleading statement made in the House by Shri Surrender Singh, M.L.A., on 9th/10th March, 1978, was referred to the Committee of Privileges for examination with a direction to make a report to the House on the first day of the next Session.

The Committee in its preliminary report, submitted on 28th August, 1978, asked for extension of time upto 31st March, 1979.

On the 19th March, 1979, the Chairman of the Committee presented second preliminary report asking for the extension of time, for the submission of report, uptil 30th September, 1979. But when a motion for the extension of time for submitting the final report, was moved an amendment, given notice of by Shri Shamsher Singh Surjewala, a member of the Opposition, was accepted and the matter was closed.

Proceedings

A record of proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Business Advisory Committee

3, 21-11-78

The Committee, consisting of six members, which was nominated by the Speaker on 14th August, 1978, held one meeting. The names of the members of the Committee/special invitees and the number of - meetings attended by each member are given below :-و مُن اللِّمَ اللَّهُ عَلَيْهِ اللَّهُ عَلَيْهِ عَلَيْهِ عَلَيْهِ عَلَيْهِ عَلَيْهِ عَلَيْهِ عَلَيْهِ

Sr. No.	Name of Members	No. of ^{C7} -meetings attended
·	Col. Rao Ram Singh, Ex-officio Ch	airman.
2	Brig, Ran Singh, Agriculture Minist	ter, Member. 1
h 1 1 2 ()	Ch. Ram Lal Wadhwa, Minister for mentary Affairs, Member.	r rama-
4.	Ch. Rizaq Ram, M.L.A., Member.	1
5.	Ch. Shamsher Singh, M.L.A., Mem	ber. 1
	Ch. Partap Singh Thakran, M.L.A.,	

Special Invitees

Study Tour

1: "Kanwar Vijay Pal Singh, Deputy Speaker u sull amo on the blow 2. Rao Dalip Singh, M.L.A." Land Singh on significant and blow

3. Ch. Har SwarupiBura, M.L.A. .. L. Longuell) of Chees. .1

The Committee which was constituted on the 14th August, 1978, vida Notification No. HVS LA-78/117, dated 16th/17th August, 1978, for the last (August)—Session, 1978,—continued for the Session—of the Haryana Vidhan Sabha held from the 26th December, 1978. This Committee also held one meeting during the Session 1978. This Committee also held one meeting during the Session 1978. Affaira Morber. The names of the Members of the Committee/Special Invitees and the numbers of meetings attended by each imember are given below:— A TAK ---- Tady + Sr. Name of the Member meetings

No. Special behauta

- Kanwar Vijay Pal Singh, Donity Speaker, I namical Color of the Rao Ram Singh, Speaker, H. L. A. . [1. 2.
- Brig. Ran Singh, Agriculture Minister, Member 1847 211 110

Ch. Ram Lal Wadhwa: Minister for Parliamentary Affairs, Member. The servings very liefd on 27th August, 27th December, and out 28th February, the M. redmeMi, A. J. Miman paris . 10 three meetings the tine table for orious it. Is business before the Vidhan stabs plans of the Vidhan stabs plans of the Children of 1978, from 26th December, 1978 to 28th December, 1978 and from Ch. Partap Singh Thakran, M.L.A., Member of CVel , vicing 1 4182

Special Invitees

Reports Presented

1. Kanwar Vijay Pal Singhy Deputy Speaker 2710007 nawollel 1dT

200Rao Dalip Singh, M.L.A.

3.—Ch. Har Swarup Bura, M.L.A.

1 Subject of Pennt

Sr. .oví

30th August, Recommendation regard og allocation of time for The Committeen which was constituted in the clast Session of the Haryana Vidhan Sabha held in December, 1978, evide Notification No. HVS-LA-78/78/148, dated the 21st/22nd December, 1978, continued during the Session held in the months of February-March, 1979, except Ch. Ram Lal Wadhwa, in whose place Shri Mool Chand Jain was nomi-

nated vide Notification No. HVS-LA-4/79/8, dated the 14th/15th February, 1979 to a roll and of our statement of the statement Contrient and Paints Musice business for the 1979.

This Committee held only three meetings during the Session out 28th February, 1979 to 5.3 March, 1979.

The names of the members of the Committee/Special Invitees and the number of meetings attended by each member are given below: — A 1879 and 1879 an

decongress in the first and First Speaker, Experience of the for Park March, 1973 and Conference of the first Speaker, Experience of the first March, 1973 and 1973 a

Brig. Ran Singh, Agriculture Minister, Member,

Proceedings _

A record of the Proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

House Committee

The Committee consisting of five Members, was nominated by the Speaker on the 21st June, 1978 for the year 1978-79,

Kr. Vijai Pal'Singh, Deputy Speaker, was ex-officio Chairman of the Committee.

The Committee held 11 sittings (8 at Chandigarh and three at Jammu & Kashmir).

The names of Members and the number of meetings attended by each of these are shown in the table below:—

Sr. Name of the Members	Number of meetings attended
1. Kr. Vijai Pal Singh, Deputy Speaker, Ex-offic Chairman.	ia 6
-2. Ch. Om Parkash Rana	8
3 Ch. Karam Singh 4. Sh. Mange Ram Gupta.	10 断 10
5. Sh. Ram Kishan	. 11
- 6: Shr Lal Singh, M.L.A. was nominated as Special Invitee on 15.7.1978.	5

The dates of the meetings, the attendance there at and business transacted/subject discussed at each meting are given below:—

Sr. No.	Date	Number of Members Present	Business transacted	· · · · · · · · · · · · · · · · · · ·
- 1·	2	3	4	
	· — . · — .			

^{1, 2,7.1978}

Discussion with the House Committee of Uttar Pradesh Vidhan Parishad regarding the functions of the House Committees in the respective States as also on various other matters of common interest.

1 2	3	4
2. 17.7.1978	4 ^	1. Consideration of letter No. 566-RVA-78, dated 29th March, 1978 received from the Chief Secretary to Govt. Har-yana regarding allotment of rooms in Haryana Bhawan Delhi.
30	e`*	2. Consideration of letter No. 2088; dated 1.6.78 received from the Director Tourism, Haryana relating to revision of rates of necessary articles in the Canteen of Haryana M.L.As Hostel.
3. 31.7.78	5	 Oral examination of the representatives of the Hospitality Organisation, Haryana.
		2. Discussion on providing of beddings in the Haryana M.L.As Hostel.
بہ ای	- <u>-</u>	3. Discussion on providing of tube lights in place of builds.
	-	 Consideration of Complaint dated 27.6.78 – made by Shri Ude Singh Dalal, M.L.A.*
· · · · · · · · · · · · · · · · · · ·		5. Discussion on providing of additional wire to all the telephones in the rooms of M.L.As Hostel.
4. 21.8.78	- 6	1. The placing on record the profound grief and sorrow at the untimity and sudden death of sathi Ayodhya Prashad, a sitting Member of the Haryana Vidhan Sabha.
		2. Allotment of rooms of M.L.As Hostel for the next Session of Haryana Vidhan Sabha.
•		Discussion on the provision of beddings in the M.L.As Höstel.
<u>-</u>		 Discussion for providing a Radio Set in the Haryana M.L.As Hostel.
		5. Discussion of tour programme of the House Committee.
_ 1 · i · · · ·	-	 Consideration of complaint by Shri Lal Singh M.L.A. in respect of Flat No. 6, S. Quarter No. 12 and its Garage.
5, 12,9,78		 Decision in respect of allotment of Flats. Decision in respect of allotment of Flat No. 28.
- *		3. Report and decision in respect of Flat No. 6, Servant Quarter No. 12 and Motor Garage No. 1:
, ,	_	4. Decision in respect of Wire Gauze Doors.
;	•	Decision in respect of complaint of Shri Sant Kanwar M.L.A.
; ;	•	 Discussion on deficenceies in the Haryana M.L.As Hostel,

I	2	.3	14 4 1	4	
"6. 3,10).78	6	1. Dec Sing	ision on the complaint	oj Shri Ud
	51 - 2 - 51 -	-, -	yana	ndments to rule No. 4 Legislators Flats, Scr Motor Garages allotme	vant quarter
			dated	sideration of letter No. 1 d 20.9.78 from the Ch cyt. Haryana, regardin aryana Bhawan, New I	ief Secretar g reservation
		٠.	4. Disc	ussion on Quality of laryana Bhawan, New	meals serve
5 t d 5		, -	`` Shri	sion in respect of Ar Surrender Singh, M.L. tion of flat.	plication of A. regardin
Γ.	ఏ క్ఞా ా?ు	~ ~ _ ~	6. Discu	ission in respect of a	illotment .o.
7.5 5.10		- 4. 	Secr	ussion with the Deputy stary of J & K Legislati arious points of commo	ve Assembly
8. 6.10	.78	4 -	Depu	ew of discussion hel- ity Speaker J & K Legisl n 5.10.78	
9. 8 <u>.10</u>	-	. 4	1. Discu	ission with Deputy S tative of J & K Legislativ	peaker/Rep
10. 27.1	1.78	5	1 Consi	deration of letter dated	21.11.78 of
7.			letter Bura	Shamsher Singh Surjewa dated 21.11.78; of Shri M.L.A. and Circular Lal Gupta.	i Harswarup
[1				ideration of allotment	of Flats.
33		₹.		ideration of rent of in one other than M.L.As.	cooms from
11. 5,3,7	9	6		deration of provision e M.L.As Hostel.	of bedding
71			2, Consi	deration of letter dat	ed 28,11.78
15		'	of H	the Chief Secretary to carry and in respect of remodation in the Harya	servation of
į			Delhi		.75 .3
·			from Hary	the Chief Secretary to Cana in respect of prov	Jovernment, iding radio
p	• • •		4. Cons	the Haryana M.L.As J ideration of application of Flats etc.	ıs 191 allot-
		- س	5, Consi	deration of the issue of ins etc in the M.L.As I	of misuse of Hostel.
hes * *			6. Consi	deration of application Chand Hooda, M.L.A.	n of Shri

Proceedings

A record of proceedings of the meeting of the Committee have been kept in the Haryana Vidhan Sabha Secretariat.

Library Committee

The Committee consisting of six members and three Special invitees was nominated by the Hon. Speaker on 14th July, 1978.

Shri Inderjit Singh, 'Member of the Committee resigned from the Committee on 12th August, 1978 and Sh. Jagjit Singh Pohloo was nominated in place of Sh. Inderjit Singh on 17th August, 1978.

Shri Mehar Singh Rathee, Special Invitee, also resigned from the Committee on 19th July, 1978 on account of his inclusion in the Cabinet.

Shri Bhale Ram was appointed by the Hon. Speaker, as Chairman of the Committee.

The Committee held 17 meetings. The names of the members and of the Special invitees togetherwith the number of meetings attended by each of them are shown in the following table:—

ک قبیع

Sr. Name of the Members No.	No. of meetings attended
, 1. Shri Bhale Ram, Chairman 1 2	47 · 01
2. Ch. Bhag Mal, Member	17
3. Sh. Sardar Khan, Member	11
21. 4. Sh. Sumer Chand Bhatt, Member.	16
5. Sh. Jagjit Singh Pohloo, Member.	. 1.
6. Smt. Shanti Devi, Member.	17
7. Sh. Devender Sharma, Special invitee.	15
8. Sh. Khurshid Ahmed, Special invitee.	8

— The Committee examined publications on different subjects and 278 books were purchased during the year. The value of books purchased during the year, including the newspapers/magazines etc., is Rs. 22,050.

Study Tour

The Committee undertook a study tour of the Tamil Nadu and
Kerala States during the year.

Details regarding the dates of meetings, number of members present and the business transacted at each meeting are given below:

Sr. Date No. of Business transacted Member Present

1 3 4

1. 31st July, 1978

5 The Secretary, Haryana Viohan Sabha, welcomed the Chairman and Hon. Members of the Committee and apprised the Members of the Committee, of the budget allocation, for purchase of books etc. for the Library for the year 1978-79.

The Committee desired that quotations be invited from various booksellers, local as well as outsiders, for the supply of books to the library.

The Committee was of the view that copies of all acts passed by Parliament/other State Legislatures and the rules framed there under should be purchased for the Library. The Committee desired that the Archives Deptt., Haryana, be requested to supply list of the publications on the Haryana's political, economic, social and cultural conditions etc. togetherwith the names of publishers from where these could be purchased.

2. 14th August, 1978

The Committee went round the Library and made the following observations:--

- (i) that the parliamentary and Haryara Vid han Sabha debates should be bound;
- (ii) that the strength of the staff posted in the Library was inadequate and, therefore the Hon. Speaker be requested to aproach the Govt. for sanction of additional posts of One Assistant Librarian, and two Junior Librarians and;
- (iii) that the space provided to the Library was too inadequate and, therefore, suggested:—
 - (a) that the Library be shifted to the Members' Lounge;
 - (b) that the room occupied by the Library be handed over to the Legislature party of the Treasury Banches of its Office, party meetings Lunch and dinner etc., and
 - (c) that the room at present occupied by the Janata Legislature party on the second floor be got vacated and use by the Sectt, for its office.

1	2	3	4
7- 7-	पुरी प्राप्तम् स्टब्सीट्ट निप्तान ्	<u> </u>	reger and leading between the repair particular and the
3 <i>.</i>	21st August, 1978	8	- Quotations received from various book- sellers were placed before the Committee. - The Committee Scrutinised the quotations- and decided as follows:
-			(i) that English books may be purchased on 10% or more discount wherever and whenever available;
•			15% or more discount wherever and whenever available;
-	•		(iii) that Urdu books may be purchased on 12/0% or more discount wherever and whenever available;
 ·			(iv) that Law books may be purchased on 10% or more discount wherever and whenever available.
	-		The Committee also selected 33 books for purehase for the Library.
4.	7th September, 1978	6	The Committee selected 25 books for purchase for the Library.
· - 5.	14th September, 1978	<i>1</i>	The Committee selected for purchase 48 - English and Hindi books. The Committee also recommended that the following books be purchased for the Library.
-			1. Jat History in English and Hindi.
<u>.</u>			Jawahar Gatha in all Languages. Karza Bill' got passed by Sir Chhotu
			Ram in his regime.
		٠ .	4. History of Meos (Kshatri) by Abdul Shakur.
 - -			The Committee also decided to undertake a study tour w.e.f. 2nd Nov. 1978 of the Tamil Nadu and Kerala States.
- - 6.	26th September, 1978	8	The Committee selected 40 English and Hindi books for purchase for the Library.
7.	13th October 1978	8	The Committee selected for purchase 8 books for the Library. The Committee also visited the Punjab Vidhan Sabha Library and held a discussion with the Secre-
c.ū	_	- j	tary, Punjab Vidhan Sabha.
8.	20th October 1978	. 8	The Committee iselected for purchase 20 English and Hindi books for the Library. The Committee was also apprised of the steps so far taken by the Secretariat for arraging meetiags with the counterpart Committees in the proposed states to be visited.
. 9.	27th October, 1978.	. 8	The Committee selected 19 books for purchase out of those supplied by local booksellers.

<u>-imon ನಿಕ್ಕಾ ಸಾಂದೆಯಾಗು ನಿರ್ದೇ</u>		A set la culturan malaire Direction	
24 molars21 3 . 1701 27	1.37	4	-
10. 2nd November, 1978 (at New Delhi)	r	The Committee held preliminary discussions prior to its departure on tour.	<u></u>
11. 6th November, 1978 (at Madras)	5 .5	The Committee met the Secretary Tam Nadu Legislature Assembly and discusse with him the working of their Library.	il d
12. 8th November, 1978 (at Rameshwaram)	5	The Committee reviewed the discussion which it had held with the Secretary Tam	il
Fig. (Pass) California Taliga Bergin.	• • •	Nadu Legislative Assembly and the Libra framil Nadu University Library, Madra on 6.11.78 as to the working of their Libraries.	is
13. 10th November 1978 (at Trivandrum)	.5	The Committee held discussion with the Charman and Members of the Librar Committee of Kerala Vidhan Sabha. The Secretary, Kerala Vidhan Sabha explaine	ý iè d
A Fyer Chrimma		to the Committee the working of their Library.	ľ
14. 11th November, 1978 (at Kanya Kumari)		The Committee visited the Vivekanand Rock Memorial Trust-Library and its Bool Depot. It recommended 15 books for th Library of Haryana Vidhan Sabha.	k
15. 15th November, 1978 pre (at New-Delhi) — -rib o: 12.1 - 2 me lo continued —	6	The Committee reviewed the discussion hele with the Secretary, Tamil Nadu legislativ Assembly, Madras and the Library Committee of the Kerala Legislative Assembly Trivandrum on 6th and 10th November 1978, respectively.	e 1-
16. 20th February, 1979	. 6	English and Hindi books, out of the cata logue supplied by the Sarswati Book Co	l-
Challe Caller	•	New Delhir-	
17. 28th March, 1979	6	The Committee selected for purchase 5 books, out of those supplied by the local booksellers.	1
-		and the state of the area of	
and the state of t	- Pro	ceedings	
		. a	

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariate.

Committee on Petitions

The committee consisting of the following five members was nominated by the Speaker on the 28th August, 1978 for the 4th Session of the Fifith Vidhan Sabha (held in August, 1978).

- Kanwar Vijai Pal Singh (Deputy Speaker), Ex-officio Chairman. Shrimati Sushma Swaraj, Member.
- 3. Shri Fateh Chand Vij, Member.
- 4 -- Chaudhri Birender Singh, Member.
- Comrade Shankar Lal, Member.

Kanwal Vijai Pal Singh, Deputy Speaker, was Ex-officio-Chairman of the Committee. The Committee did not hold any meeting.

The Committee consisting of the following five members was nominated by the Speakers on the 26th December, 1978 for the 5th Session of the Fifth Vidhan Sabha (held in December, 1978).

- 1. Kanwar Viaji Pal Singh (Deputy Speaker), Ex-officio Chairman.
- 2. Shrimati Sushma Swaraj, Member.
- 3. Shri Fateh Chand Vij, Member.
 - 4. Chaudhri Birender Singh, Member.
 - 5. Comrade Shankar Lal, Member.

: Kanwar Viaji Pal Singh, Deputy Speaker, was Ex-officio Chairman of the Committee. The Committee did not hold any meeting.

The Committee consisting of the following five members was nominated by the Speaker on 3rd March, 1979 for the 6th Session of the Fifth Vidhan Sabha (held in March, 1979).

- 1. Kanwar Vijai Pal Singh (Deputy Speaker), Ex-officio Chairman.
- 2. Chaudhri Har Swarup Bura, Member.
- 3. Shri Fateh Chand Vij, Member.
- 4. Chaudhri Birender Singh, Member.
- 5. Swami Aditya Vesh, Member.

Kanwar Vijai Pal Singh, Deputy Speaker, was Ex-officio Chairman of the Committee. The Committee held one meeting on 21.8.78 to discuss matters of common interest with the visiting petition Committee of the West Bengal Legislature Assembly.

Rules Committee

The following members were nominated to serve on the Rules Committee for the year 1979-80.

- 1. Col. Rao Ram Singh, Speaker, Ex-officio Chairman.
- -2. Ch. Khurshed Ahmed, Minister for Parliamentary Affairs, Member.
 - 3. Ch. Rizaq Ram, Irrigation and Power Minister, Member.
- 4. Brig. Ran Singh, Member.
 - 5. Shri Ram Lal Wadhwa, Member.
 - 6. Rao Birender Singh, Member.
 - 7. Shri Fateh Chand Vij, Member.
 - 8. Shri Sumer Chand Bhatt, Member.

Special Invitees

- 1. Kr. Vijay Pal Singh, Deputy Speaker.
- 2. Ch. Satbir Singh Malik.

The Committee id not hold any meeting during the year,

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